



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1999/1423/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
Special Judge, CBI, Assam,
Additional Court No. 3, Guwahati.

Dated Guwahati, the March, 2020.

Sub:- **Casual leave .**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/139/E dtd. 05.03.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 04.03.2020, has been granted.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-7/99/1424/A, dated 6.3.2020

Copy to:

1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rajen